

SHRI DINESH GOSWAMI : I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India, Union Government [No. 5 (Commercial) of 1989] on National Mineral Development Corporation Limited. [Placed in Library. See No. LT—1032/90]

Report and Accounts (1988-89) of the Govind Ballabh Pant Himalaya Parayavaran Evam Vikas Sansthan Kosi, Almora and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI-MATI MANEKA GANDHI): I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Annual Report and Accounts of the Govind Ballabh Pant Himalaya Parayavaran Evam Vikas Sansthan Kosi, Almora, for the year 1988-89, together with Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the Sansthan.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.
[Placed in Library. See No. LT—1007/90 for (i) to (iii)]

I. Report and Accounts (1988-89) of the Educational Consultants India Limited, New Delhi and related papers.

II. Report (1988-89) of the University Grants Commission and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOP-

MENT (SHRI CHIMANBHAI MEHTA): I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) (a) Eighth Annual Report and Accounts of the Educational Consultants India Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company.
- (ii) Statement (in English and Hindi) giving reasons for the delay in laying the Report mentioned at (i) (a) above. [Placed in Library. See No. LT—1047/90 For (i) and (ii)]

II. A copy each (in English and Hindi) of the following papers, under section 18 of the University Grants Commission Act, 1956:—

- (i) (a) Annual Report of the University Grants Commission, for the year, 1988-89.
- (b) Review by Government on the working of the Commission.
- (ii) Statement (in English and Hindi) giving reasons for the delay in laying the paper mentioned at (i) (a) above.
[Placed in Library. See No. LT—1048/90 for (i) and (ii)]

I. Accounts (1988-89) of the Aligarh Muslim University, Aligarh and related papers.

II. Accounts (1988-89) of the Indira Gandhi National Open University, New Delhi and related papers.

III. Report and Accounts (1988-89) of the National Council of Science